

Need to expedite the process of acquisition of land in Karuvadikuppam village in Puducherry acquired for establishment and expansion of Coast Guard Unit by Indian Navy-laid

SHRI SELVARAJ V. (NAGAPATTINAM): The Indian Navy took a policy decision in the year 2009 to establish and suitably expand and strengthen a Coast Guard Unit at Puducherry to meet the emerging and escalating security challenges to the nation through the East Coast Region of Puducherry and Tamil Nadu. Later on approximately 30 hectares of land at Karuvadikuppam Revenue village in Puducherry was identified to be the most suitable site to establish the proposed Coast Guard Hqrs. These identified lands were belonged to several small and marginal farmers of the village and it was marked in the Revenue/ Registration records as "Lands proposed for Acquisition for Coast Guards "thereby preventing them from alienation/ sale of their lands to meet their family commitments which is causing them unbearable hardships.

I, therefore, urge upon the Government to expedite the process of acquisition of the land and pay the compensation to the poor farmers at the earliest possible to mitigate their sufferings.

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